

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF YOGESHWAR ENTERPRISE  
PRIVATE LIMITED**

RELEVANT PARTICULARS

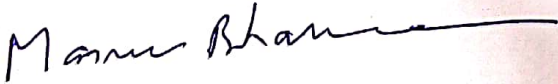
|   |                                                                                              |                                                                                                                                                                                                                                                                     |
|---|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | NAME OF CORPORATE PERSON                                                                     | YOGESHWAR ENTERPRISE PRIVATE LIMITED                                                                                                                                                                                                                                |
| 2 | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 18/10/2010                                                                                                                                                                                                                                                          |
| 3 | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED                           | Registrar of Companies- Ahmedabad, Gujarat                                                                                                                                                                                                                          |
| 4 | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U45200GJ2010PTC062656                                                                                                                                                                                                                                               |
| 5 | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | SURVEY NO. 558 NATIONAL HIGHWAY, MITHI ROHAR TAL GANDHIDHAM-370201, GUJARAT, INDIA                                                                                                                                                                                  |
| 6 | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | November 10, 2021                                                                                                                                                                                                                                                   |
| 7 | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | MR. MANISH S. BUCHASIA<br>ADDRESS: 306 , "GALA MART" NR. SOBO CENTRE" , BEFORE "SAFAL PARISAR, S BOPAL MAIN RD, BOPAL, AHMEDABAD, GUJARAT 380058<br>EMAIL ID: manishbuchasiacs@gmail.com<br>CONTACT NO.: 093279 16394<br>REG NO: IBBI/IPA-002/IP-N00487/17-18/11449 |
| 8 | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | December 10, 2021                                                                                                                                                                                                                                                   |

Notice is hereby given that the M/s. YOGESHWAR ENTERPRISE PRIVATE LIMITED has commenced voluntary liquidation on November 10, 2021.

The stakeholders of M/s. YOGESHWAR ENTERPRISE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before December 10, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**



**Mr. Manish S. Buchasia**

Regd. Insolvency Professional

Reg No.: IBBI/IPA-002/IP-N00487/17-18/11449

Date: 12/11/2021

Place: Ahmedabad



# **FORM A**

## **PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017]

### **FOR THE ATTENTION OF THE STAKEHOLDERS OF YOGESHWAR ENTERPRISE PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                        |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | <b>YOGESHWAR ENTERPRISE PRIVATE LIMITED</b>                                                                                                                                                                                                                                                            |
| 2. | Date of incorporation of Corporate Person                                                    | 18/10/2010                                                                                                                                                                                                                                                                                             |
| 3. | Authority under which Corporate Person is incorporated /registered                           | Registrar of Companies- Ahmedabad, Gujarat                                                                                                                                                                                                                                                             |
| 4. | Corporate identity number / limited liability identity number of Corporate Person            | U45200GJ2010PTC062656                                                                                                                                                                                                                                                                                  |
| 5. | Address of the registered Office and Principal office (if any) of Corporate Person           | Survey No. 558 National Highway, Mithi Rohar Tal Gandhidham-370201, Gujarat, India                                                                                                                                                                                                                     |
| 6. | Liquidation commencement date of Corporate Person                                            | November 10, 2021                                                                                                                                                                                                                                                                                      |
| 7. | Name, address, email address, telephone number and the registration number of the Liquidator | <b>Mr. Manish S. Buchasia</b><br><b>Address:</b> 306 , "Gala Mart" Nr. Sobo Centre", Before "Safal Parisar, S Bopal Main Rd, Bopal, Ahmedabad, Gujarat -380058<br><b>Email Id:</b> manishbuchasiacs@gmail.com<br><b>Contact No.:</b> 093279 16394<br><b>Reg No:</b> IBBI/IPA-002/IP-N00487/17-18/11449 |
| 8. | Last date for submission of claims                                                           | <b>December 10, 2021</b>                                                                                                                                                                                                                                                                               |

Notice is hereby given that the **M/s. YOGESHWAR ENTERPRISE PRIVATE LIMITED** has commenced voluntary liquidation on **November 10, 2021**.

The stakeholders of **M/s. YOGESHWAR ENTERPRISE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **December 10, 2021** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

**Manish S. Buchasia**

**Date:** 12.11.2021      Liquidator of YOGESHWAR ENTERPRISE PRIVATE LIMITED

**Place:** Ahmedabad      **Registration No.:** IBBI/IPA-002/IP-N00487/17-18/11449

## ગોવંશ-દુધાળા પશુધનને સમાજની સમૃદ્ધિનું પ્રમાણ સમજીએ : બાબુભાઈ શાહ

ગાંધીધામ : ૧૮,૩૩,૬૨,૦૨૩ કરોડ ગોવંશ અને ૧૦,૮૮,૫૧,૦૭૮ ભેસ મળી ૩૦ કરોડ દુધાળા પશુધન સ્વાસ્થ્ય તેમજ રોગ નિયંત્રણ અંગે કેન્દ્ર સરકારનાં એનીમલ હસબન્ડરી વિભાગ દ્વારા ચાલુ વર્ષ ૧,૪૭૦ કરોડની નવી ફાળવણી પશુઆહાર તેમજ પશુ સ્વાસ્થ્યની કાળજી રાખવા નવી સેવામાં આમેજ થયાનો અમલ કેટલો થયો? અત્યાર સુધી કૃષિ વિભાગનાં એક ભાગરૂપે વર્ષ ૫,૦૦૦ કરોડથી ઓછું ખર્ચ પશુદોષ વર્ષ ૧૫૦ રૂપિયાથી પણ ઓછામાં ૩૬૦ થી અને ફીશીંગ વિભાગની જોગવાઈનો સમાવેશ વર્ષ ૨૦૧૮-૧૯ નાં એકાઉન્ટન્ટ એટ એ ગ્લાન્સનાં કોમ્પોલ્ટર જનરલ ઓફ એકાઉન્ટન્ટના નાણા વિભાગનાં ૩,૧૭૦ કરોડનાં ખર્ચની આંકડાકીય વિગતે વાંચવા મળ્યું. દેશનાં ઉત્પાદન GDP માં ૩૦ કરોડ ટન અન્ન ઉત્પાદનની સમકક્ષ ૧૫ કરોડ ટનથી વધુનું દૂધ ઉત્પાદન દેશનાં ત્રણ દીવીઓનું હંમેશાં ૪ થી ૫ લાખ કરોડનું ૨% થી વધુનું GDP ની મિલ પ્રોડક્ટ ઉપરાંત મરઘા ઉછેર અને ઘેડા/બકરા દ્વારા ઉનીવર્સનો આવસરોગ વસ્તીનાં પશુપાલન તેમજ વિદેશી હડિયામણ કમાઈ આપના ફીશરીંગ વિભાગનું સ્વતંત્ર મંત્રાલય કૃષિ વિભાગનાં માળખામાં જ ગોઠવાયેલ



અનુભવાય છે. ૨૪ લાખ કરોડનાં ૨૦૧૮-૧૯નાં વાર્ષિક બજેટમાં ૬૭,૮૦૦ કરોડની કૃષિ સહકાર અને ખેડૂતોનાં વેલ્ફર માટેનાં ની બજેટરી જોગવાઈ સામે એનીમલ હસબન્ડરી ડેરી અને ફીશરીઝ માટે ૩,૨૭૩ કરોડની જોગવાઈ ૨% (બે ટકા) ની જ ફાળવણી ૪ લાખ કરોડનાં ઉત્પાદન સામે મામુલી ખર્ચની વિસંગતતા પુરવાર થતી અનુભવાય છે. કેન્દ્ર સરકાર અને રાજ્ય સરકારની કામગીરીમાં રાજ્યોની પશુપાલન યોજના કેન્દ્ર સરકારનાં કૃષિ વિભાગથી સંલગ્નતા હોવા છતાં સહકારી શેઠની દુધ મંડળીઓ દ્વારા એકત્રીત કરતા પશુપાલકોનાં દુધ ઉત્પાદકોની જુદા જુદા ગ્રેડવેલ્યુએટેડ બતાવતા અધ્યનની પ્રોસેસિંગ ડેરી ઉદ્યોગ પશુ સંવર્ધન/પશુ આહાર તેમજ પશુઓનાં રસીકરણથી આધુનિક સારવારથી સુસજ્જ પશુ દવાખાનાઓ ચિકિત્સકોની વ્યવસ્થા રાજ્ય હસ્તક પશુ સંવર્ધન કેન્દ્રો, પશુપાલન તજજ્ઞો તૈયાર કરતી કોલેજ, યુનિવર્સિટી

વગેરેનું રાજ્ય રાષ્ટ્રવ્યાપી પશુપાલન એનીમલ હસબન્ડરીની ઓળખ ધરાવતો વિભાગ ગોવંશને દેવી સ્વરૂપે જન્મથી પોષક તત્વનું દુગ્ધ પાન કરાવતી ‘મા’ ની ઓળખ બનાવતું રાષ્ટ્ર ભારત ખેતી પ્રધાન તેમજ પશુપાલકોની આગવી ઓળખની સંસ્કૃતિ વિરાસત કૃષ્ણ યુગનાં ગોધન તેમજ ભલરામજીનાં હલધરની ખેતી પ્રધાનતા આઝાદી વખતે ૬૦ કરોડનું ભારત વર્ષ ભાગલા પછે ૪૦ કરોડનું ૧૯૪૭નું અન્ન તંગી ભોગવતું આઝાદ હિંદ આજે ૧૩૦ કરોડની જન સંખ્યાને પૂરતું અન્ન ઉગાડતી સ્વનિર્ભરતા ધરાવે છે. કપાસ, ચોખા, દુધ પ ૧૬૨૪ જેવા એગ્રો ઉત્પાદનોનું વેચાણ કરતો સૌથી મોટા ગ્રાજનું સ્થાન ધરાવે છે. ૧ ગોવંશ ૩૦ વીધાને સેન્ટ્રીફ્યુગેશન પાતર પૂર પાડવાની પુરવાર થતી ક્ષમતાની ગણતરીએ ૨૦ કરોડ ગોવંશ ૬૦૦ કરોડ વિદ્યા ૨૫૦ કરોડ એકર જમીનને કેમીકલ મુક્ત દેશી ખાતરનું પોષણ આપ તો ગોવંશની ક્ષમતાને ઓળખીએ. ગોમાતા ૩૩,૦૦૦ કરોડ દેવનું દર્શન કરાવતું શ્રધ્ધાનું પ્રતીકન માત્ર પૂજા, અર્ચના, શૂકન સાચવતું ગ્રાણી નહિ પણ કામધેનું રૂપે ગોધન તેમજ દુધાળા પશુધનને સમાજની સમૃદ્ધિનું પ્રમાણ સમજીએ.તેનું બાબુભાઈ મેથજ શાહની યાદીમાં જણાવાયું છે.

## રાપર તાલુકાના અનુજાતિ મંડળની જમીનનો કબ્જો જિજ્ઞેશભાઈ મેવાણીની હાજરીમાં ખેડૂતોને અપાયો

રાપર : તાજેતરમાં વરસુ ગામે મંદીરના મુદ્દે રાજ્યભરમાં ચર્ચા જગાવી હતી. તે દરમિયાન અહીં અનુ. જાતિ મંડળની જમીનનો કબજો પણ લાંબા સમયથી ખેડૂતોને મળ્યો ન હતો. આ કબજો વડગામના ધારાસભ્ય જિજ્ઞેશભાઈ મેવાણીની હાજરીમાં આપવામાં આવ્યો હતો. વરસુ ગામે રાપર અનુ. જાતિ ખેતી સામુદાયિક સહકારી મંડળીને જમીનનો કબજો વડગામના ધારાસભ્ય અને અગ્રણીઓની ઉપસ્થિતિમાં તંત્ર દ્વારા ચાર ખૂંટા ખોદીને જમીનનો કબજો આપવામાં આવ્યો હતો. બાકીની બધી જમીનનો કબજો આવતા ૨ દિવસમાં પૂર્ણ અપાઈ જશે એવી તંત્રએ બાંહેધરી આપી હતી.

આ કામગીરીમાં મંડળીના પ્રમુખ રામજીભાઈ ભદ્રુ, ગજુભાઈ અને ત્યાંના સભાસદો જોડાયા હતા. વડગામના ધારાસભ્ય જિજ્ઞેશ મેવાણીએ જણાવ્યું કે, ભચાઉ, અંજાર, ભુજ અને અખડાસા તાલુકા અનુસૂચિત જાતિ ખેતી સહકારી મંડળીના અનેક જમીનોના કબજા મુદે આંદોલન કરવામાં આવશે. નાના ખેડૂતોને ન્યાય માટે અમે ગામગીરી રહ્યા છે.

વરસુ ગામે ૮૮ એકર મંડળીની જમીનોના કબજા માટે નાયબ મામલતદાર, ડીઆઈએલઆર ભુજના સર્વેયરો, તલાલી મંત્રી, પોલીસ બંદોબસ્ત સાથે આજે જિજ્ઞેશ

## કચ્છ જિલ્લામાં ત્રિ-દિવસીય આત્મનિર્ભર ગ્રામ યાત્રા યોજાશે

આત્મનિર્ભર ગ્રામયાત્રાના આયોજન માટે જિલ્લા કલેક્ટર પ્રવિણા ડી.કે. ના અધ્યક્ષસ્થાને બેઠક યોજાઈ : તા.૧૮ થી ૨૦ નવેમ્બર દરમિયાન જિલ્લા પંચાયતની તમામ ૪૦ સીટને આવરી લેવાશે

દીઠ એક એમ આત્મનિર્ભર ગ્રામયાત્રામાં ચાર રથો દ્વારા ગ્રામ્યસ્તરે નક્કી કરાયેલા રૂટ પ્રમાણે આ યાત્રાની કામગીરી કરાશે એમ જિલ્લા વિકાસ અધિકારી ભવ્ય વર્માએ જણાવ્યું હતું. આત્મનિર્ભર ગ્રામયાત્રામાં સફાઈ ઝુંબેશ ચાલશે તેમજ ગ્રામ વિકાસ, કૃષિ, માર્ગ મકાન, વન અને પર્યાવરણ, નર્મદા જળ સંપત્તિ, આરોગ્ય પરિવાર કલ્યાણ, પંચાયત ગ્રામ ગૃહ નિર્માણ સહિત ૧૧ વિભાગ દ્વારા સરકારની વિવિધ યોજનાના લાભો અને સહાયના વિતરણ સાથે જન હિતકારી યોજનાઓથી લોકોને માહિતગાર કરાશે. કોવીડ-૧૯ની ગાઈડ લાઈન

મુજબ ચાલનારી આ યાત્રામાં નિરામય ગુજરાત અને કોવીડ વેકસીનેશન, પીએમજેઆય કાર્ડ આપવામાં આવશે એમ નાયબ જિલ્લા વિકાસ અધિકારી પંચાયત જી.ડી. પ્રજાપતિએ વિગતો આપતા કહ્યું હતું. આ બેઠકમાં કાર્યવાહક નિવાસી અધિક કલેક્ટર અતિરાગ ચપલોત, નાયબ જિલ્લા વિકાસ અધિકારી ગૌરવ પ્રજાપતિ, આસ્થા સોલંકી, પ્રાંત ભુજ અતિરાગ ચપલોત, ભચાઉ પી.એ. જાડેજા, અખડાસા પ્રવિણસિંહ જેતાવત, મુન્નાર કે.જી. ચૌધરી સહિત સંબંધિત વિભાગના અધિકારીઓ ઉપસ્થિત રહ્યા હતા.

## પ્રેમજીભાઈ ઠક્કર મેમોરિયલ ટ્રસ્ટ તરફથી અપાશે સ્કોલરશીપ

ભુજ : કચ્છના સર્વ માન્ય લોકનેતા પ્રેમજીભાઈ ભવાનજી ઠક્કરની ૪૮મી પુણ્યતિથિ નિમિત્તે પ્રેમજીભાઈ ઠક્કર મેમોરિયલ ટ્રસ્ટ તરફથી આ વર્ષે કોમ્પ્યુટર ઈન્જનીયરીંગ (ડીગ્રી કોર્સ) - ત્રીજા વર્ષમાં અભ્યાસ કરતા કચ્છી વિદ્યાર્થીને રૂ.૧૫,૦૦૦ની સ્કોલરશીપ આપવામાં આવશે.



અરજી માટેનું ફોર્મ હિરેન એસ. સયદે, એડવોકેટ ‘મીરા’ ૩૮-સી/એ, ભાનુશાલી નગર, ભુજ પાસેથી તા.૧-૧૨ સુધી મેળવી તા.૧૦-૧૨ સુધી પરત કરવાનું રહેશે. સ્કોલરશીપનું વિતરણ તા.૨૪-૧૨ના યોજનાર શ્રદ્ધાંજલિ કાર્યક્રમ પ્રસંગે કરવામાં આવશે.

## સૌથી સસ્તુ પરિવહન એટલે રેલ્વે...

## સામખિયાળીથી રાજસ્થાન રેલવે રો-રો સેવાને મંજૂરી

ગાંધીધામ : એપ્રિલથી એક્ટોબરના સમયગાળામાં માલના પરિવહન દ્વારા ૨૭૭૮.૧ કરોડ રૂપિયાની રેલવે આવક પ્રાપ્ત થઈ છે. અમદાવાદ મંડળ દ્વારા ભુજ તાલુકાના કુકમા સ્ટેશનથી લેટરાઈટની લોડીંગનું નવું પરિવહન શરૂ કર્યું છે. રેલ પ્રવકતાએ માહિતી આપતાં જણાવ્યું હતું કે, કુકમા સ્ટેશનથી ૧૧મી નવેમ્બરથી લેટરાઈટ લોડીંગ કરવાનું નવું પરિવહન (ટ્રાફિક) શરૂ થઈ રહ્યું છે. જેમાં કુકમા સ્ટેશનથી લેટરાઈટની સાર્વજિક જવર માટે જે.કે. સિમેન્ટ સાઈડીંગ મગરોલ, મંગલમ સિમેન્ટ વર્કસ મોરડ, વન્ડર સિમેન્ટ સાઈડીંગ નિમય, પપ્પા સિમેન્ટ ઈન્ડસ્ટ્રીઝ લિ. ગુંડાલ, નંદ્યાલ, અલ્ટ્રાટેક સિમેન્ટ ગુંડાલને માલના પરિવહન માટે મંજૂરી આપી છે. જેનાથી ૭ કરોડ રૂપિયાની વાર્ષિક આવક પ્રાપ્ત થશે. કચ્છમાં બે મોટા પાર્ટના કારણે સામાનનું અરસ - પરસ

કચ્છના ભુજ, કુકમા, મુન્ના અને કંડલા સહિત ખનીજ પરિવહનથી કરોડોની આવક

વાહનોનું ભારણ વધી જતો હોય છે તેને ઘટાડવા માટે રેલ્વેની સુવિધા સસ્તી અને સલામત હોય છે. રેલ્વે દ્વારા સામખિયાળીથી રાજસ્થાનના સવાઈ માધોપુર સુધી રો-રો સેવાની મંજૂર આપવામાં આવી છે. ભુજ તાલુકાના કુકમા રેલવે સ્ટેશનથી હાલમાં બેન્ગ્લોરાઈટ, લેન્ડરાઈટ સહિત નવા કાર્ગોનું પરિવહન શરૂ થયું છે, જેના કારણે પશ્ચિમ રેલવેની આવકમાં નોંધપાત્ર ફાળો આપતા કચ્છ એરિયાનું યોગદાન ઓરે વધુ મજબૂત બનશે. રેલવે દ્વારા અખખારી યાદીમાં જણાવ્યા પ્રમાણે રેલવે બોર્ડ દ્વારા રેડીકેટેડ કેટ કોરિડોર-સવાઈ માધોપુરથી

અમદાવાદ ડિવિઝન હેઠળ આવતા કચ્છના પ્રવેશદાર સામખિયાળી સુધી રો-રો ટ્રાફિકને રેલવે બોર્ડ દ્વારા મંજૂરી આપવામાં આવી છે. અંતે ઉલ્લેખનીય છે કે, આ પ્રકલ્પ માટે છેલ્લા કેટલાક મહિનાઓથી સર્વે સહિતની કામગીરી કરવામાં આવી હતી. તાજેતરમાં પશ્ચિમ રેલવેના ઉચ્ચ અધિકારીની કચ્છની મુલાકાત દરમિયાન ગાંધીધામ ચેમ્બર અને ઉદ્યોગના પ્રતિનિધિ સાથેની બેઠકમાં પણ રેલવે રો-રો સેવા શરૂ કરે તેવી અપીલ કરવામાં આવી હતી. સુગ્રોમાંથી જાણવા મળતી વિગતો મુજબ સામખિયાળી રેલવે સ્ટેશનની લાઈન નં.૬ અને ૭ વચ્ચે રો-રો ટ્રાફિકના હેન્ડલિંગની કામગીરી કરવામાં આવશે.રેલવે પ્રશાસન દ્વારા માલ પરિવહનની સેવામાં વધારો કરવા માટે હંડી ફોર માર્ગોના સુત્ર સાથે કામ કરાઈ રહ્યું છે. આ અંતર્ગત અનેકવિધ યોજનાઓ અમલમાં મુકાઈ છે.

**ફોર્મ - એ જાહેર નોટીસ**

**ચોગેશ્વર એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડના હિસ્સેદારોના ધ્યાન માટે**

| ક્ર.સં. | પરિણામ                     | વિગત                                |
|---------|----------------------------|-------------------------------------|
| ૧.      | કોર્પોરેટ રજીસ્ટ્રેશન નંબર | સોનમકા એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડ |
| ૨.      | કોર્પોરેટ રજીસ્ટ્રેશન નંબર | ૧૮/૧૯/૨૦૨૧                          |
| ૩.      | કોર્પોરેટ રજીસ્ટ્રેશન નંબર | સોનમકા એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડ |
| ૪.      | કોર્પોરેટ રજીસ્ટ્રેશન નંબર | સોનમકા એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડ |
| ૫.      | કોર્પોરેટ રજીસ્ટ્રેશન નંબર | સોનમકા એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડ |
| ૬.      | કોર્પોરેટ રજીસ્ટ્રેશન નંબર | સોનમકા એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડ |
| ૭.      | કોર્પોરેટ રજીસ્ટ્રેશન નંબર | સોનમકા એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડ |
| ૮.      | કોર્પોરેટ રજીસ્ટ્રેશન નંબર | સોનમકા એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડ |

**નોંધ :** આપણી યુક્તિ આપવામાં આવી છે કે, સેન્ટ્રલ ચોગેશ્વર એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડને ૧૦મી નવેમ્બર ૨૦૨૧ના રોજ સ્પેસિફિક ડિવિડેન્ડનું શરૂ કર્યું છે.

**સેન્ટ્રલ ચોગેશ્વર એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડને** આપણી આદરણીય નં. ૭ સાથે ડિવિડેન્ડનું સરનામું ડિવિડેન્ડનું ૧૦મી ડીસેમ્બર ૨૦૨૧ના રોજ અથવા તે પહેલાં તેમના દવાઓને પુરવઠો સમગ્રીકરણ કરવા માટે હકમાં આવે છે.

નાણાંચીફ ફાઇનાન્સ ઓફિસરના આદેશ દ્વારા સરનામું પુરવઠો સરનામું રજૂ કરશે. અન્ય તમામ લેણદારોએ પોતાના કરેલા આદેશો વડે, પોસ્ટ રજા અથવા ડિવિડેન્ડનું આદેશ દ્વારા રજૂ કરે છે.

**દવાઓના બોલ અથવા લાભ પુરવા રજૂ કરવાની દંડ અદાઈત થશે.**

**શ્રી મનીષ એસ. બુધાસીયા**  
ચોગેશ્વર એન્ટરપ્રાઇઝ પ્રાઇવેટ લિમિટેડ  
સરનામું : અમદાવાદ, ૨૦૨૧  
સરનામું : અમદાવાદ, ૨૦૨૧

**ભચાઉ નગરપાલિકા જિલ્લા-કચ્છ જાહેર નિવેદન-2021/22**

ભચાઉ નગરપાલિકા જિ.કચ્છ-ભુજ (ફોન નં.02837 224028)

દ્વારા ઓનલાઈન ટેન્ડર માન્ય શ્રેણીની યાદીમાં નોંધાયેલ ઈજારદારશ્રીઓ પાસેથી જિલ્લા આયોજન મંડળની નગરપાલિકા વિવેકાશિન વર્ષ 2021-22 ગ્રાન્ટના વારીવાર હનુમાનજી તરફના સી.સી રોડ તથા પુલિયાનું અને નવાગામ મધ્યે સ્પર્શાનની દિવાલના કામો માટે ઓનલાઈન ટેન્ડર મંગાવવામાં આવે છે. આ કામના ટેન્ડર <http://www.nprocure.com> ઉપર જોવા મળશે. અને ટેન્ડર વેબસાઈટ પર ઓનલાઈન ભરવાના રહેશે. ટેન્ડર રૂબરૂ સ્વીકારવામાં આવશે નહીં.

| ઓનલાઈન ટેન્ડર ડાઉનલોડ કરવાની તારીખ.                                                                                             | તા.12/11/21 થી 24/11/21ના 18:00 કલાક સુધી         |
|---------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|
| ઓનલાઈન ટેન્ડર અપલોડ કરવાની અંતિમ તારીખ. <td>તા.12/11/21 થી 30/11/21ના 18:00 કલાક સુધી</td>                                      | તા.12/11/21 થી 30/11/21ના 18:00 કલાક સુધી         |
| ટેન્ડર કી બાનાની રકમ અને રજીસ્ટ્રેશન અન્ય દસ્તાવેજ રજૂ કરવાની તારીખ. <td>તા.02/12/21ના 18:00 કલાક સુધી (રજા. પોસ્ટ દ્વારા)</td> | તા.02/12/21ના 18:00 કલાક સુધી (રજા. પોસ્ટ દ્વારા) |
| ઓનલાઈન પ્રાઈઝ બીડ મોલવાની તારીખ. <td>તા.03/12/21ના 12:00 કલાક સુધી</td>                                                         | તા.03/12/21ના 12:00 કલાક સુધી                     |

તારીખ : 12/11/2021  
(નામની/કચ્છ/૭૫૨/૨૦૨૧)

ચીફ ઓફિસર  
ભચાઉ નગરપાલિકા

**પાશ્ચિમ ગુજરાત વીજ કો. લિ. (સુચિત) પુજારા વાસ, વાઘેશ્વરી મંદિર સામે, ભચાઉ-કચ્છ.**

અમો ભચાઉ નગરપાલિકા વિસ્તારમાં સુચિત માધવ કન્સ્ટ્રક્શન કો-ઓ સોસાયટી લી., મું. ભચાઉ, તાલુકો ભચાઉ-કચ્છની નોંધણી કરાવવા માંગતા હોઈ આ સંબંધે આ વિસ્તારની સંબંધિત મંડળીઓને કોઈ વાંધો હોય તો જાહેરાત પ્રસિધ્ધ થયા તારીખથી દિન-૭માં લેખિતમાં વાંધો નોંધાવવા વિનંતી.

(સોનારા જયરામભાઈ લાલાભાઈ) મુખ્ય પ્રયોજક સુચિત માધવ કન્સ્ટ્રક્શન કો-ઓ સોસાયટી લી., ભચાઉ-કચ્છ.

**Paschim Gujarat Viji Co. Ltd.**  
Near ST Bus Depot, Opp Rotary Hall, Circle Office, Anjar-Kutch  
<http://guj-epd.gov.in>  
[www.pgvcil.com](http://www.pgvcil.com)

**Tender / E-Tender No. 115 TLE**

Hiring of vehicle close body jeep for I/C checking work under Samkhiyal S/Dn for 24 HRS (With installation of GPS tracker). Hiring of vehicle of bolero closed body jeep with ac for 12 hrs per day time limit 24 months with GPS tracker. Supply of LST switch (set) Suitable for Anjar division. (Full detail please visit on <https://pgvcil.nprocure.com> (for view, download & online submission) & PGVCL website [www.pgvcil.com](http://www.pgvcil.com) (for view Tender Notice only) as per tender condition. Bidders are requested to remain in touch with the website for any amendment if any till closing of tender.

**Suptd. Engineer, Anjar**  
Consumer Service Center Toll-Free No. 1800 233 155333 & 19122

**DELIVERING TRUST**

Across 40 countries, our range of quality labware products help achieve scientific discovery and improve healthcare

**Tarsons**  
TRUST DELIVERED

**TARSONS PRODUCTS LIMITED**

(As of June 30, 2021) (\* Source: Frost & Sullivan Report)

**Bottles & Carboys** **General Labware** **PCR Products**

**TARSONS PRODUCTS LIMITED** is proposing, subject to applicable statutory and regulatory requirements, receipt of respective approvals, market conditions and other considerations, to make an initial public offering of its Equity Shares and has filed the RHP with Registrar of Companies, West Bengal at Kolkata on November 8, 2021. The RHP shall be available on the website of SEBI at [www.sebi.gov.in](http://www.sebi.gov.in), websites of the Stock Exchanges at BSE and NSE at [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com), respectively, and is available on the websites of the SRLMs at [www.secmoney.com](http://www.secmoney.com), [www.edelweiss.com](http://www.edelweiss.com), [www.sbicaps.com](http://www.sbicaps.com) and [www.sbiicaps.com](http://www.sbiicaps.com), respectively. Investors should note that investment in equity shares involves a high degree of risk and for details relating to such risk, please see the section entitled "Risk Factors" on page 24 of the RHP. Potential investors should not rely on the RHP filed with SEBI for making any investment decision.

The Equity Shares have not been and will not be registered under the U.S. Securities Act of 1933 (the "U.S. Securities Act") or any state securities laws in the United States, and unless so registered, and may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and applicable U.S. state securities laws. Accordingly, the Equity Shares are being offered and sold outside the United States in offshore transactions in reliance on Regulation S and the applicable laws of each jurisdiction where such offers and sales are made. There will be no public offering of the Equity Shares in the United States.

Adictors 419 A

**રાપર નગરપાલિકા જિલ્લો-કચ્છ જાહેર નિવેદન-2021/22**

રાપર નગરપાલિકા તરફથી નીચે જણાવેલ કામો માટે ઈ-ટેન્ડરનીથી ઓનલાઈનની ભાવો મંગાવવામાં આવે છે.

| ક્રમ | કામનું નામ                                                                                            | (૧) અંદાજિત ખર્ચ ઈ-ટેન્ડર કી | (૩) એન્ટ્રી મની (૪) બેઠી  |
|------|-------------------------------------------------------------------------------------------------------|------------------------------|---------------------------|
| ૧    | ૧૫ % વિવેકાશીન નગરપાલિકા જોગવાઈ હેઠળના જુદા-જુદા કામો                                                 | (૧) ૧૫,૮૮,૦૮૦/- (૨) ૮૦૦/-    | (૩) ૧૫૮૮૧/- (૪) ઈ-૧, કલાસ |
| ૨    | વિકેન્દ્રીત જિલ્લા આયોજન કાર્યક્રમની ધારાસભ્યશ્રીની જોગવાઈના જુદા-જુદા કામો                           | (૧) ૮,૭૮,૫૮૩/- (૨) ૮૦૦/-     | (૩) ૮૭૭૬/- (૪) ઈ-૨, કલાસ  |
| ૩    | મનોરંજન ક્લબ SCSP અલ્વે મેઈન રોડથી બેંગ્લા ખેતા રાહડના ઘર સુધી સુખદાસ વિસ્તારમાં પેવરલેન્ડ રોડનું કામ | (૧) ૫,૭૭,૪૨૦/- (૨) ૮૦૦/-     | (૩) ૫૭૭૫/- (૪) ઈ-૨, કલાસ  |

ઉપરોક્ત જાહેરાત કામોના ટેન્ડર ઓનલાઈન ઈ-ટેન્ડરનીથી ગુજરાત રાજ્ય બોંધકામ ખાતાના રજીસ્ટર્ડ ચેલેન્જરશ્રીએ તા.૧૬/૧૧/૨૦૨૧ થી તા.૩૦/૧૧/૨૦૨૧ સુધીમાં ઓનલાઈન ડાઉનલોડ કરવાનું રહેશે. ટેન્ડર કીની ગ્રુપેટ એન્ટ્રી મની એ.ડી.આર. રજીસ્ટ્રેશન તથા જરૂરી તમામ સર્ટીફિકેટ તા.૦૭/૧૧/૨૦૨૧ સુધીમાં રજીસ્ટર એ.ડી.બી પહોંચાડવાના રહેશે. ઈ-ટેન્ડરની તમામ વિગત નગરપાલિકા કચેરી તથા વેબસાઈટ <http://www.nprocure.com> ઉપર જોવા મળશે. તથા અન્ય ચરતો ટેન્ડર સાથે સામેલ છે. જે ટેન્ડર ભરવાનું મેળવકામાં રહેશે. ઘર કોઈ ટેન્ડર મંજૂર કરવા કે નહીં તમામ તમામ હકો નગરપાલિકા અગ્રાપતિ રાખે છે.

ચીફ ઓફિસર  
નગરપાલિકા-રાપર (નામની/કચ્છ/૭૫૧/૨૦૨૧) નગરપાલિકા-રાપર

**બારમી વાર્ષિક પુણ્યતિથિએ અમુલીની શ્રદ્ધાંજલિ**

આજકાલ કરતાં આપની વિદાયને આજે ૧૨ વર્ષ પૂર્ણ થયાં ધણ ચાદ આપની ભૂલાતી નથી. આપનું જીવન અમારું આર્થિક બંધન. આપની ધર્મ પ્રવૃત્તિની લાગણી, કુટુંબ પ્રત્યેની પ્રેમ ક્યારે પણ ભૂલાશે નહીં. શ્રી ઘણીમાત્રંગ દેવને ભતમસ્તકે પ્રાર્થના કે આપના કે આપના પવિત્ર આત્માને ધિર શાંતિ અર્પે...કૌં શાંતિ...

**સ્વ.મેઘજીભાઈ એસ.મોધારિયા**  
(પૂર્વ ધારાસભ્યશ્રી, મુંદરા, સ્વ.તા.૧૩/૧૧/૦૬)

**શોકમંત્રન**

- સ્વ. સોનભાઈ મેઘજી મોધારિયા (ધર્મપત્ની)
- હરશીભાઈ (પુત્ર)
- સ્વ. ધનભાઈ (પુત્રવધૂ)
- સ્વ. જગદીશ, મહેન્દ્ર અરિહંત (પુત્ર)
- સ્વ. રમીલાબેન (પુત્રવધૂ)
- દિવાંગમ જગદીશભાઈ (પરપોત)
- રુચિત જગદીશભાઈ (પરપોત)
- પ્રશાંત મહેન્દ્રભાઈ (પરપોત)
- રસિતા મહેન્દ્રભાઈ (પરપોત)

(પ્રાગપર, તા. મુંદરા-કચ્છ)

# DEBTS RECOVERY TRIBUNAL-I

Ministry of Finance, Department of Financial Service, Government of India  
2nd Floor, Bhikhabhai Chambers, Mr. Kanchan Ashram, Ellisbridge, Paldi, Ahmedabad-380 006

**FORM No.22 (Earlier 62) (Regulation 37 (1) DRT Regulations, 2015)**  
**(Rule 52 of 2015) - The Second Schedule Income-tax Act, 1961**

## E-AUCTION/SALE NOTICE

THROUGH REG AD-22/24/AFK/INFORMATION/BEAT OF DRUM

PROCLAMATION OF SALE UNDER REG. 52, AD-22/24/AFK/INFORMATION/BEAT OF DRUM, 1961 READ WITH THE RECOVERY OF DEBTS DUE TO BANK AND FINANCIAL INSTITUTIONS ACT, 1993.

**R.C. No. 17/2008 O.A. No. 325/2002**

**Certificate Holder : Punjab National Bank, Ahmedabad**

**Certificate Debtors : M/S. VARDHAMAN MAHAVIR COTTON INDUSTRIES LTD. & ORS.**

To,  
CD No. 2. Arvind C. Sanghvi, M/s. Vardhaman Mahavir Cotton Industries Limited, 1/4 Chitra Ami Apartments, Opp. Old RBL, Acharya Road, Ahmedabad.

CD No. 4. Satish C. Sanghvi, A/92, Satellite Circle, Opp. Management Enclave, Vasatpur, Ahmedabad.

On the mentioned property will be sold by Public E-auction sale on 17 December, 2021 for recovery of sum of Rs. 3,40,57,029.00 (Rupees: Three crores forty lakhs fifty seven thousand twenty nine only) (Dreotal amount) plus interest and cost payable as per Recovery Certificate issued by Hon'ble Presiding Officer, DRT-I (less amount already recovered, if any) from CERTIFICATE DEBTORS & OTHERS.

EMO shall be deposited by through RTGS/NEFT latest by 15.12.2021 as per details as under:-

**DESCRIPTION OF PROPERTY**

No. of Lots Description of the property to be sold with the names of the co-owners where the property belongs to defaulter and any other person as co-owners.

Below Price below which the property will not be sold

EMD 10% of Reserve Price or Rounded off

Lot No. 2 Reserve Price in Rs. 10% EMD in Rs.

1. N/A. Residential land measuring 1512.25 sq. mtrs on Sarkhej-Bawli Highway, Village Rajoda at Aditya Greens, Survey No. 821 Block No. E, F, G near Skipper Pvc Plant, Sarkhej-Bawli Highway, Village Rajoda, Taluka Bawli, District Ahmedabad.

1,08,88,000/- 10,88,800/-

3. Revenue assessed upon the property or any part thereof. Not known

4. Details of any other encumbrance to which property is liable. Not known

5. Valuation also state Valuation given, if any, by the Certificate Debtor. No

6. Claims, if any, which have been put forward to the property and any other known particulars bearing on its nature and value. Not known

1. Auction bidding shall only be through online electronic mode through the e-auction website i.e. <https://www.drt.auctioneering.net>

2. The intending bidders should register the participation with the service provider well in advance and get User ID and password for participating in E-auction. It can be procured only when the requisite earnest money is deposited in prescribed mode below.

3. EMD shall be deposited by through RTGS/NEFT latest by 15.12.2021 as per details as under:-

**Beneficiary Bank Name** Punjab National Bank, Circle, Sastri, 6th Floor, Gujarat Bhawan, Opp. M. J. Library, Ellisbridge, Ahmedabad - 380006

**Beneficiary Name** Authorized Officer, Punjab National Bank

**Beneficiary Account No.** 096002105015890

**IFSC Code No.** PUNB0096000

EMD deposited thereafter shall not be considered for participation in the e-auction.

4. In addition to above, the copy of PAN Card, Address Proof and Identity Proof, E-mail ID, Mobile Number, in case of the company, copy of board resolution passed by the Board of Directors of the company or any other document confirming representation/attorney of the company and the Receipt/Counter Form that should reach to the said service provider through e-auction website by uploading softcopies on or before 15.12.2021 and also hardcopies along with EMDs deposited receipts should reach to the office of Recovery Officer - I, DRT - I, Ahmedabad by 16.12.2021. It is also held that earnest money of unsuccessful bidders shall be returned back in the respective accounts such bidders through the same mode of payment.

5. Prospective bidder may avail online training from service provider.

**Name of Auction Agency** M/s. E-Procurement Technologies Ltd. (Auction Tiger)

**Address** B-704, Wall Street-II, Opp. Orient Club, Near Gujarat College, Ellisbridge, Ahmedabad - 380006, Gujarat (India)

**Contact Person** Mr. Chintan Bhatt, Mob. No. +91 9978591888, 079-61200511

**Helpline Nos.** +91 9265652821, 079-61200594 / 598 / 568 / 587 / 538

**Email Address** [gujarat@auctiontiger.net](mailto:gujarat@auctiontiger.net), [chintan.bhatt@auctiontiger.net](mailto:chintan.bhatt@auctiontiger.net)

**For any queries related to auction and property contact** Mr. S. K. Chawla (Assistant General Manager) Mobile No. +91 85111 32732

Mr. S. K. Solanki, DRT-I, Mobile No. +91 992134818

6. Prospective bidders are advised to visit <https://www.drt.auctioneering.net> for detailed terms & conditions and procedure of sale before submitting their bids.

7. The property shall be sold in 1 lot, with Reserve Price as mentioned above lot.

8. The properties shall be sold in 1 lot, with Reserve Price as mentioned above lot.

9. The bidder shall improve offer in multiples of Rs. 1,00,000/- during entire auction period.

10. The property shall be sold "AS IS WHERE BASIS" and shall be subject to other terms and conditions as published on the official website of the e-auction agency.

11. The highest bidder shall have to deposit 25% of his final bid amount after adjustment of EMD already paid, by immediate next bank working day by 4:00 PM, through RTGS/NEFT in the account as mentioned above.

12. The successful bidder/auction purchaser shall deposit the balance 75% of sale consideration amount on or before 15th day from the date of sale of the property, i.e. 15th day is Sunday or other Holiday, then on immediate first bank working day through RTGS/NEFT in the account as mentioned above. In addition to the above, the purchaser shall also deposit poundage fee @1% on total sale consideration money (plus Rs. 10) through DD in favour of the Registrar, DRT-I, Ahmedabad. The DD prepared towards poundage's fees shall be submitted directly with the office of Recovery Officer, DRT-I, Ahmedabad.

13. In case of default of payment within the prescribed period, the deposit, after deduction the expenses of the sale, may, if the undersigned thinks fit, be forfeited to the Government Account and the defaulting purchaser shall forfeit all claims to the property or the amount deposited. The property shall be resold forthwith, after the issue of fresh proclamation of sale. Further the purchaser shall also be liable to make good of any shortfall or difference between his final bid amount and the price for which it subsequently sold.

14. Schedule of auction is as under:-

**Date and Time of Inspection** 02.12.2021 Between 3.00 PM to 5.00 PM

03.12.2021 Up to 04.00 PM

**Date of uploading proof of EMD documents** Up to 04.00 PM

**Last Date of submission of hard copies of proof of EMD documents with the office of the Recovery Officer** Up to 05.00 PM

**Date and Time of Auction:** 17.12.2021 Between 12.00 pm to 1.00 pm (with auto extension clause of 5 minutes, provided sale shall be completed by 3.00 pm)

15. The Recovery Officer has the absolute right to accept or reject any bid or bids or to postpone or cancel the e-auction without assigning any reasons.

Issued under my hand and seal of this Tribunal on this 29<sup>th</sup> Day of October, 2021

(Alok Kumar Dixit)  
Recovery Officer-II, DRT-I, Ahmedabad

## MUKAT PIPES LIMITED

Registered Office: Flat No. 39, Prang Apartments, 7th Floor, J.P. Road, Versova, Andheri (West), Mumbai 400061.

Website: [www.mukatpipes.com](http://www.mukatpipes.com) e-mail: [mukatpipes@gmail.com](mailto:mukatpipes@gmail.com)

CIN: L27200MH1997PL044487

Tel: 01762-225040 Fax: 01762-222390

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30.09.2021 (Rs. In Lacs)

Particulars Quarter ended (Unaudited) 30.09.2021 30.09.2020 30.09.2019 30.09.2018 30.09.2017 31.03.2021

Total income from operations (net) 153.41 129.96 197.54 283.37 210.06 615.35

Net Profit / (Loss) for the period (before tax, Exceptional and/or Extraordinary Items) (15.73) (7.24) 17.82 (22.97) (5.15) (9.42)

Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items) (15.73) (7.24) 17.82 (22.97) (5.15) (9.42)

Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items) (15.73) (7.24) 17.82 (22.97) (5.15) (9.42)

Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) (15.73) (7.24) 17.82 (22.97) (5.15) (9.42)

Other Comprehensive Income (after tax) (15.73) (7.24) 17.82 (22.97) (5.15) (9.42)

Reserves (excluding Revaluation Reserve) 591.50 591.50 591.50 591.50 591.50 591.50

Earnings Per Share (Face Value Rs.5/-) (0.13) (0.06) 0.15 (0.19) (0.04) (0.08)

For continuing and discontinued operations (0.13) (0.06) 0.15 (0.19) (0.04) (0.08)

On liquidated (0.13) (0.06) 0.15 (0.19) (0.04) (0.08)

Notes:

1) The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosures Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Company's website ([www.mukatpipes.com](http://www.mukatpipes.com)) and on the website of BSE i.e. [www.bse.co.in](http://www.bse.co.in)

2) The Unaudited Financial Results for the quarter and half year ended on 30.09.2021 have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 11-11-2021.

3) - Exceptional and/or Extraordinary Items adjusted in the Statement of Profit and Loss in accordance with Ind-AS Rules / AS Rules, whichever is applicable.

Date: 12.11.2021 Place: Rajapur

For Mukat Pipes Limited (RUPINDER SINGH AHALUWALA) CHAIRMAN DIN - 01235493

## TJSB SAHAKARI BANK LTD.

Ahmedabad Branch: TJSB Sahakari Bank Ltd. Shop No. 4 & 5 Shivkai, Ground Floor, Opp Bank of Baroda, Near Central Mall, Panchvati, Ambawadi, Ahmedabad - 380 006

Tel: 979-26467120-21, Email: [tjsb.100@tjsb.co.in](mailto:tjsb.100@tjsb.co.in)

**SALE AUCTION NOTICE FOR IMMovable PROPERTY**

Bank has initiated recovery proceedings against the defaulters and the Authorized Officer of TJSB Sahakari Bank Ltd., appointed under the Securitization Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and rules made thereunder, has issued a Demand Notice on 29/06/2019 under Section 13(2) of the said Act. The Borrower has not repaid the amount mentioned in the notice within stipulated period, hence the Authorized Officer has taken Physical Possession of the mortgage property mentioned below on Date 24/06/2021 under Section 13(4) of said Act. I, undersigned as the Authorized Officer of TJSB Sahakari Bank Ltd. in exercise of powers under the said Act, decided to sell the mentioned property by inviting tenders/bidders in sealed cover.

**DETAILS OF THE PROPERTY TO BE SOLD AND THE BORROWER & GUARANTORS DETAILS OF OUTSTANDING DUE**

1. M/s JD Agro Food Product (Borrower) Plot No. 605, GIDC Mansa, Tal- Mansa, Dis-Gandhinagar, Gujarat - 380025

2. Mr. Hakim Tanvir Moinuddin (Partner & Guarantor) 16, Bomliya Park Society, Nagpur, Maharashtra - 384002

3. Mrs. Vaghela Vimalaben Narendrasinh (Partner, Mortgagor & Guarantor) 2/A, Siddhant Green, Bunglows, Part-2 Gandhinagar, Pethapur Road, Gandhinagar - 382610

4. Mrs. Chavda Jayashriben Dharmdasinh (Partner & Guarantor) 13, Gurukul-2, Nr. Tirupati Township, Vasnagar, Melsana - 384315

5. Mr. Vaghela Narendrasinh Jasuji (Guarantor & Mortgagor) 2/A, Siddhant Green, Bunglows, Part-2 Gandhinagar, Pethapur Road, Gandhinagar - 382610

6. Mr. Hakim Moinuddin Momehdal (Guarantor) 16, Bomliya Park Society, Nagpur, Maharashtra - 384002

13(2) Notice dated 29/06/2019, for Rs. 71,55,506.96 paid interest thereon and actual Charges. Outstanding due as on 31/10/2021 for Rs. 1,01,43,563.96

**DETAILS OF THE AUCTION TO BE CONDUCTED FOR IMMovable PROPERTY**

1. Name of property owner: - Mrs. Vaghela Vimalaben Narendrasinh - Partner, (Borrower, Mortgagor & Guarantor of M/s. JD Agro Food Product. All that piece and parcel of the property bearing Plot No. 42 per C.U.D. Plot No. 101 measuring 220.02 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.46 sq. yds. i.e. 184.46 sq. m. (Super Plot) (inclusive of undivided land of road and common plot in "Siddhant Green" situated on total No. 16, Bomliya Park Society, Nagpur, Maharashtra - 384002, Agricultural land (Residential use) measuring 8062 sq. m. i.e. 184.4